

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

386/252/ND/2018

IN THE MATTER OF:

M/s Shanti Expomart Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 30.08.2018

Coram:

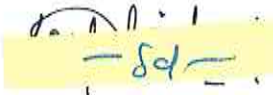
Dr. Deepti Mukesh,
Hon'ble Member (Judicial)

For the Applicant : Mr. Mukesh Sukhija, Advocate
For the Respondent/RoC :
For the ROC : Ms. Kusum Yadav, Advocate
For the Income Tax : Mr. Deepak Anand, Advocate

ORDER

ROC has filed reply. Learned Standing counsel for Income Tax states that copy of additional documents were received recently and seeks time to file reply. Let reply be filed within a period of two weeks.

Post the matter on 26.09.2018.


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)